

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****TARAPUR TEXTILE PARK LIMITED****OPERATING IN REAL ESTATE ACTIVITIES AT JUHU, MUMBAI, INDIA****(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India****(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)****RELEVANT PARTICULARS**

1. Name of the corporate debtor along with PAN / CIN / LLP No.	TARAPUR TEXTILE PARK LIMITED U70100MH2006PLC160599
2. Address of the Registered Office	Amar Mahal, Ground Floor, Near Chandan Cinema, Juhu Mumbai Maharashtra-400 049.
3. URL of website	N. A.
4. Details of place where majority of fixed assets are located	REAL ESTATE PROJECT: Sai Baba Boulevard is an integrated Township with Industrial units and Residential Complexes at Village Mahagaon, Boisar, Taluka : Palghar, Dist. Thane.
5. Installed capacity of main Products / Services	The total area of the project Plots is 4,20,467 sq. mtrs.
6. Quantity & Value of main products / Services sold in Last Financial year	Revenue from Rental Income as per last available Balance Sheets as on 31 st March, 2022 - ₹ 1.17 Crs.
7. Number of Employees / Workmen	1
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at :	The details can be obtained from the RP through the following email id : tarapur.cirp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained from RP through the following email id - tarapur.cirp@gmail.com
10. Last date for receipt of expression of interest	05.09.2023
11. Date of issue of provisional list of prospective resolution applicants	15.09.2023
12. Last date for submission of objections to provisional list	20.09.2023
13. Process email id to submit EOI	tarapur.cirp@gmail.com

Note :

- 1) The Form G is published pursuant to the resolutions passed by the COC members concluded on **18th August, 2023** to reinvoke expression of interest.
- 2) Hon'ble NCLAT vide its order dated **15th February 2023** have directed RP & the COC to carry on the CIRP, but not to take any final decision on the Resolution Plan. Thus, the consideration of the Resolution Plan shall be subject to further directions by the Hon'ble NCLAT.

sd/-

Anshul Gupta**Resolution Professional - Tarapur Textile Park Limited**

IBBI Reg. No. IBBI/IPA-002/IP-N00310/2017-2018/10899

Date : 21.08.2023

Reg. Address : 410, 4th Floor, Blue Rose Industrial Estate,

Place : Mumbai

Next to Metro Mall, Borivali (E), Mumbai, Maharashtra-400 066.